

H

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/33/2016
NAME OF THE PETITIONER(S) : C.M. Rajendran & another
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. S. Sathyaganesh

Respondent 3

[Signature]

2. Ramakrishnan Viraraghavan Counsel for R1, R2,
G. Sivashankaran R4 to 6

[Signature]
G. Sivashankaran
B. Dhanaraj

3. B. Dhanaraj -

in behalf of

ORDER

Shri B Dhanaraj, counsel for petitioners present. Shri G Sivashankaran, counsel for R1, R2, R4 to R6 and Shri S Sathyaganesh, counsel for R3 are present. Both the counsels sought time for submitting final arguments. At their request time is enlarged. Put up on **23.02.2017 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)